

**Sugar Mills**

410. DR. LAL BAHADUR RAWAL:

Will the Minister of FOOD be pleased to state:

(a) the number of Letters of Intent issued for setting up of new sugar mills during the last three years, State-wise;

(b) whether all these Letters of Intent have passed through the screening committee;

(c) whether the new sugar mills have started functioning smoothly; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) 17 letters of intent have been issued for setting up of new sugar mills in the country during the last three sugar years i.e. 1990-91, 1991-92 and 1992-93 (October-September) as per details below:

Sl. No.	State	No. of letters of intents issued
1.	Punjab	6
2.	Haryana	1
3.	Uttar Pradesh	3
4.	Madhya Pradesh	1
5.	Maharashtra	2
6.	Gujarat	1
7.	Andhra Pradesh	1
8.	Orissa	2
<b>Total</b>		<b>17</b>

Sl. No.	Year	No. of letters of intents issued
1.	1990-91	16
2.	1991-92	1 (for Madhya Praeesh)
3.	1992-93	—
<b>Total</b>		<b>17</b>

(b) No, Sir. Eleven Letters of Intent did not pass through Screening Committee as it was not in existence then.

(c) and (d). Generally, it takes about 3-4 years to set up a new sugar factory. However one factory viz. M/s. Rana Sugars Limited has gone into production during the Sugar Season 1993-94 (October-September) at Butter-Savian, District Amritsar (Punjab).

**Production of Gur**

411. SHRI AMAR PAL SINGH:  
SHRI VIJAY KUMAR  
YADAV:  
SHRI TARA SINGH:  
SHRI V. SREENIVASA  
PRASAD:  
SHRI VILAS MUTTEMWAR:  
SHRI NITISH KUMAR:  
SHRI DHARMANNA  
MONDAYYA SADUL:  
SHRI UPENDRA NATH  
VERMA:

Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have any proposal to impose a ban on production of Gur;

(b) if so, the reasons therefor;

(c) whether State Governments have been consulted in this regard;

(d) if so, the time by which a final decision is likely to be taken in this regard; and

(e) the impact thereof on farmers and consumers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) No, Sir.

(b) to (e) Do not arise.

[*Translation*]

#### **Public Participation**

412. SHRI RAM TAHAL CHOUDHARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the schemes/plans being launched by the Government to take public participation in cost effective environmental plans including pollution control programmes; and

(b) the achievements made during the last three years under these schemes/plans?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The Government have issued guidelines in June, 1990 to the State Governments highlighting the need and procedure to be adopted for involvement of village community and voluntary organisations in the protecting and

development of degraded forests on the basis of sharing of forest produce. Since then, 14 States have issued their own guidelines in this regard. The basic thrust of the scheme is to involve local people in cost effective schemes for afforestation of degraded forest lands.

The Government have also been organising the National Environment Awareness Campaign every year since 1986, with the aim of creating environmental awareness at all levels of society. Financial assistance for organising workshops, seminars, padyatras, public meetings, exhibitions, essays/debate/painting is being given under this campaign to NGOs, schools, colleges, universities, research institutions etc. Around 1500 such organisations have been provided financial assistance for this Campaign.

The Government has started a scheme for the establishment of Paryavaran Vahinis (Environmental Brigades) to involve college students, rural youth and local NGOs in district level associations. The Government has also started Eco-Clubs for school children in various parts of the country.

[*English*]

#### **Demand/Supply of Sugar**

413. DR. KARTIKESHWAR PATRA:  
SHRI NITISH KUMAR:  
DR. MAHADEEPAK SINGH SHAKYA:  
PROF. SAVITHRI LAKSHMANAN:  
SHRI MOHAN SINGH (DEORIA):  
SHRI SATYNARAYAN JATIYA:

Will the Minister of FOOD be pleased to state: